

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench at Ahmedabad**

REGIONAL BENCH-COURT NO. 3

Excise Tax Appeal No. 10110 of 2018

(Arising out of OIA-RAJ-EXCUS-000-APP-073-074-2017-18 dated 27/09/2017 passed by Commissioner (Appeals) Commissioner of Central Excise, Customs and Service Tax-RAJKOT)

Jay P Vithlani

Balaji International
Plot No.716-a,
Jamnagar, Gujarat

.....Appellant

VERSUS

Commissioner of C.E. & S.T.-Rajkot

Central Excise Bhavan,
Race Course Ring Road...Income Tax Office,
Rajkot, Gujarat- 360001

.....Respondent

APPEARANCE

None appeared for the Appellant

Shir P Ganesan, Superintendent (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. C L MAHAR**

DATE OF HEARING/ DECISION: 27.09.2024

The appeal is disposed of. For order, see order of date in EXCISE Appeal No. 10109 of 2018.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(C L MAHAR)
MEMBER (TECHNICAL)**